## IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH OFFICE OF THE OFFICIAL LIQUIDATOR, CHANDIGARH

C.A. No. 19-20 of 2019 in C.P. No. 217 of 2015 **SALE NOTICE** 

Pursuant to order dated 19.04.2024 passed by the Hon'ble High Court of Punjab and Haryana, Chandigarh in C.A. No.19- 20 of 2019 in C.P. No. 217 OF 2015 sealed offers are invited for the purchase of vacant 10 Nos. MIG Flats owned by M/s JCT Electronics Ltd. (In Liqn.) situated at Sector 65, Phase 11, SAS Nagar (Mohali) Punjab on "as is where is and whatever there is basis" in existing condition. The particular of the same is as under:-

## Particulars of Flats

Flat Nos. 1331/4, 1332/10, 1334/3, 1334/10, 1335/4, 1398/5, 1399/6, 1400/6, 1401/9, 1401/10.

Reserve Price for each FLAT is Rs. 20,70,000/- and EMD for each FLAT is Rs. 2,07,000/-.

Each Flat consisting One Bed Room, Hall and Kitchen with total Covered Area of 403 Sq. Ft. approx.

- (a) The offerers are required to submit their offer(s) in sealed cover for each of FLAT along with non interest bearing Earnest Money Deposit payable at Chandigarh by way of Demand Draft / Pay Order drawn in favour of OFFICIAL LIQUIDATOR, CHANDIGARH on or before 04.07.2025 by 5 P.M.
- (b) The offers will be opened on 09.07.2025 at 11:00 A.M., in office of the Official Liquidator, Chandigarh at the address given below, in presence of the parties where offerers will have an opportunity to increase their offer(s), if so desire, if present.
- (c) The inspection of the properties (Flats) will be allowed at address mentioned above to the intending purchasers between 11.00 A.M. to 4.00 P.M. on 25.06.2025.
- (d) The details of the terms and conditions of the offer for sale can be obtained from office of Official Liquidator on any working day till 4.00 P.M. of 04.07.2025 on payment of charges of Rs. 500/- (Non-refundable/Non-adjustable) payable by way of Demand Draft/ Pay Order drawn in favour of Official Liquidator Chandigarh.
- (e) The rights are reserved to accept or reject any offer at discretion of Official Liquidator.
- (f) The sale is subject to confirmation by the Hon'ble High Court of Punjab and Haryana, Chandigarh.

PLACE: CHANDIGARH DATED: 05-06-2025 (ANUPAM VASHISTA)
OFFICIAL LIQUIDATOR

Attached to Punjab & Haryana High Court, Corporate Bhawan, 2<sup>nd</sup> Floor, Plot No. 4-B, Sector – 27- B, Madhya Marg, Chandigarh.

Ph. 0172- 2659875; email ID: ol.chandigarh@mca.gov.in

Note:- (i) →In case, if any intending buyer is interested to purchase more than one flat in single offer, then, it has to submit EMD as per 10% of the Reserve Price of no. of flats offered to be purchased by way of Demand Draft/Pay Order drawn in favour of Official Liquidator Chandigarh by showing Flat no. & bid price of each units separately.

(ii) → Sale Notice is also available on website of the Ministry of Corporate Affairs, Govt. of India at: <a href="https://www.mca.gov.in">www.mca.gov.in</a> and High Court Chandigarh at: highcourtchd.gov.in.